

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 6th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 11 of 2013 &
IA Nos. 31 of 2013, 32 of 2013 and 36 of 2013**

**M/s Rathi Steels & Power Ltd. & Ors. Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory
Commission & Ors. Respondent (s)**

**Appeal No. 12 of 2013 &
IA Nos. 34 of 2013 and 35 of 2013**

**M/s Parmarth Industries Pvt. Ltd. & Ors. Appellant (s)
Versus
Uttar Pradesh Electricity Regulatory Commission
& Ors. Respondent (s)**

Counsel for the Appellant(s) : Mr. Gaurav Agarwal

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R-1/UPERC
Mr. Pradeep Misra
Mr. Shashank Pandit for R2-R3
Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

ORDER

Post these matters for further hearing along with connected batch of Appeal Nos. 239,240,241, 243 of 2012 & 160 of 2013 on **23rd August, 2013 at 2.30 p.m.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

rkt/vt